

DIVISION BENCH  
COURT - II

**O-208**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/97(KB)2023  
IN  
C.A.(CAA)/56(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31<sup>ST</sup> JANUARY, 2024, 10:30 A.M**

IN THE MATTER OF	RUPALI TRADE & HOLDINGS (INDIA) PVT LTD
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearance (via video conferencing/physically)**

Ms. Manju Bhuteria, Adv. ] For the Petitioner  
Ms. Radhika Patodia, FCA ]

Mr. Alok Tandon, JD ] For RD (ER)

**ORDER**

1. Learned Counsel for the Petitioner present. Mr. Alok Tandon, Joint Director from the office of the RD (ER) present.
2. Heard. **Reserved for orders.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**